the rules regarding the admissibility the rules regarding the admissibility of questions. Because, what I find is that we are not able to put a large number of questions and get information, which really will be of value to the House. If a question is taken up, and then immediately an argument is evolved, and questions are put, which evolved, and questions are put, which are in the nature of an argument, they cannot be admitted. Then, certain suggestions for action are also being made. That is not the real purpose for which questions are to be put, nor is it permissible under the rules. But I feel that the little laxity on the part of the Chair is perhaps encouraging these questions more and more. I propose hereafter to strictly follow the rules in this behalf. Hon. Members will see that they will benefit by having information on a larger number of questions.

Oral Answers

mation on a larger number of questions. The Question Hour is for getting in-formation and let it not be utilized for letting loose their feelings or passions by means of questions. So, a ques-tion should be relevant from that point

बाब् रामनारायण सिंह: समापति

महोदय, इस सम्बन्ध में आप से एक विनय है और वह यह _कहै कि जित**े प्रदन आ**ते हैं उन में कोई अभिप्राय तो जरूर रहता है। तो अगर उसकी व्याख्या इस तरह से इतनी दूर तक की जायगी तब तो आप के लिये

अध्यक्ष महोदय: लेकिन ऐसे स्वश्चन्स जो आते हैं, इतने सब क्वरबन्स में ने अलाऊ किये हैं।

कोई भी प्रश्न लेना मुस्किल हो जायवा।

The point is that Members should get information on which to base an opinion and not try to cross-examine with an opinion first. This seems to be the more appropriate procedure which Members should follow.

Shri Velayudhan: Will not our questions reflect our opinions directly or indirectly?

Mr. Speaker: If opinions are expressed straightway, I disallow those questions.

Shri Nambiar: May I ask a supplementary question on this?

Mr. Speaker: I think we have seen the nature of the answers which the hon. Minister has given, and we know what the House can get from him. There is no use pursuing it.

Shri Nambiar and Shri V. P. Nayar

Mr. Speaker: I am going to the next question.

HISTORY OF INDIAN MILITARY ACHIEVE-MENTS IN WORLD WAR II

*366. Shri S. C. Samanta: Will the Minister of Defence be pleased to state:

(a) whether the second volume of the History of Indian Military Achieve-ments in the last World War II has now been published; and (b) whether the Historical Section will also write the Post-war achieve-ments of the Indian Army?

The Deputy Minister of Defence (Sardar Majithia): (a) None of the volumes of the official History of World War II has been published. Two are under print. Others are in various stages of compilation.

(b) No. Sir.

Shri S, C. Samanta: May I know when the Combined Inter-Services Historical Section of the Department was formed and whether all the items taken up at that time are being follow-

Sardar Majithia: Apparently the hon. Member is now referring to a different matter, Sir. The Combined Inter-Services Historical Section were given this job and they are doing it. As I said, none of the volumes has as yet been published. The other one to which the hon. Member is referring is the popular history which one Mr. Compton Mackenzie was asked to write in 1945 by the then Government over which we had no control.

Shri S. C. Samanta: May I know whether this Historical Section is conknow tinued as a joint organisation of India and Pakistan?

Sardar Majithia: That is correct Sir.

Shri S. C. Samanta: May I know in which part of the History the achievements of the I.N.A. that is the Azad Hind Forces under Netaji Subhas Chandra Bose, will be recorded or have been recorded?

Sardar Majithia: Wherever the I.N.A. fought against the British forces their narrative has been included.

Shri S. C. Samanta: May I know how long the establishment of this Historical Section will continue and how much has been spent on it up till

Sardar Majithia: As I said, the work is still going on and as soon as the work is completed this will be wound up.

Oral Answers

Shri S. C. Samanta: May I know whether the material contained in the History will be scrutinized and approved before publication and, if so, what

is the agency for the same? Sardar Majithia: You have already got a Committee which is presided over by the Defence Secretary who will look into this, and is looking into

Shri T. K. Chandhuri: May I know if any work on the History of Indian Military Achievements by the author to whom the hon. Minister just now referred, namely Mr. Compton Mac-kenzie. is being published by the De-fence Department?

Sardar Majithla: None is published by the Defence Department and the Government of India have got no commitments in that respect. Prof. D. C. Sharma: May I know how the members of this Historical

Board are recruited? Mr. Speaker: How is the Committee formed? What are their qualifications? That is what he wants to

Sardar Majithia: No new recruit-ments are being made, Sir.

Prof. D. C. Sharma: I want to know how they were recruited in the past, what their qualifications were and how they were considered fit for the

Mr. Speaker: But that is old history as he says and so it is no use going into it now.

Shri V. P. Nayar: If it is not against public interest, may I know how much this whole work will cost when the books are to be published?

Sardar Majithia: There are thirty-two volumes which have to be publish-ed and, as the hon. Member would rea-lise, it is a great work and it will take considerable time. As yet I could not give the figures on that point.

HISTORY OF FREEDOM MOVEMENT IN INDIA

*367. Shri S. C. Samanta: Will the Minister of Education be pleased to

(a) whether the proposed Board of Education to collect data and write out the History of the Freedom Movement in India has now been set up;

(b) if so, who are the member of the Board; and (c) how far has the work pro-

gressed?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). A Board of Editors for the compilation of the History of Freedom Movement in India is being appropriate and are appropriate. is being appointed and an announce-ment will be made shortly.

(c) Shri S. M. Ghosh, M.P., has been appointed as the honorary Secretary to the proposed Board of Editors. He has just begun his work. भी एस० सी० सामन्त : क्या में माननीय

मंत्रीजी से जान सकता हुं कि आजाद हिन्द फौज ने जो स्ट्रग्ल किया उस को इस में स्थान दिया जायगा या नहीं, अगर दिया जायगातो उस की खबर जोड़ने के लिये कोई बन्दोबस्त किया गया है?

منستر آف ايجوكيشي ايلة نيچرل رسو رايند سائلتينك رسري مولانا

آزاد): ضررر دیا جائها -

[The Minister of Education Natural Resources and Scientific search (Maulana Azad): It certainly be included.] Scientific Re-d): It shall

श्री एस श्री० सामन्तः क्या हर एक स्टेट से सबर जोड़ने के लिये कोई सब-कमेटी बनाई जायगी ?

مولانا آزاد : یه ایدیگوریل بورة کا کام ہے کہ وہ غور کرے کہ کس کس کام ك لئے كيا كرنا چاھيا۔

[Maulana Azad: It is for the Editorial Board to decide what should be done for each particular work.]

भी एस० सी० सामन्तः इस बजट में इस काम के लिये कितना रुपया मुकर्रर किया गया है ?

श्री के बी भासवीय : इस वक्त इस के लिये हेढ़ लाख रुपया है और आगे